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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD.

R.P. No. 129/92 in  
O.A. No. 796/92.

Date of Order : 30.12.92

A.R.Harwalkar .. Applicant

Vs.

1. Director-General of  
Mines Safety, Dhanbad.
2. Pay & Accounts Officer,  
DGMS, Dhanbad.
3. Govt. of India, through  
Secretary, Min. of Labour,  
New Delhi.
4. Govt. of India,  
Dept. of Pension &  
Pensioners Welfare,  
Min. of Personnel, Public  
Grievances & Pensions,  
New Delhi.
5. Director-General,  
Geological Survey of India,  
Calcutta.
6. Asst. Estate Manager,  
Old High Court Buildings,  
Nagpur.

.. Respondents

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Counsel for the Applicant : Shri A.R.Harwalkar, Party-in-person

Counsel for the Respondents : Shri M.Jagan Mohan Reddy, CGSC

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CORAM:

Hon'ble Shri R.Balasubramanian : Member (A)

Hon'ble Shri C.J.Roy : Member (J)

( Order of the Division Bench delivered by Hon'ble Shri  
R.Balasubramanian : Member (A) )

(In circulation).

This R.P. is filed to review the order dt. 26.10.92  
in the O.A.

2. It was clearly held in the judgement that the applicant was not entitled to interest on any of the 5 items in respect of which he claimed interest. In this R.P. the applicant has not brought out any material to convince us that there was an error

in the judgement. All that he wants indirectly is a re-consideration of the case. There is no scope in a R.P. for this. This R.P. is, therefore, dismissed with no order as to costs.

R.Balasubramanian

( R.Balasubramanian )  
Member (A).

W.R.Roy  
( C.J.Roy )  
Member (J).

8/30/12/92  
Dy. Registrar (Judl.)

Copy to:-

1. Director General of Mines Safety, Dhanbad.
2. Pay & Accounts Officer, DGMS, Dhanbad.
3. Secretary, Ministry of Labour, Govt. of India, New Delhi.
4. Dept. of Pension & Pensioners Welfare, Ministry of Personnel Public Grievances & Pensions, Govt. of India, New Delhi.
5. Director General, Geological Survey of India, Calcutta.
6. Asst. Estate Manager, Old High Court Buildings, Nagpur.
7. One copy to Sri. A.R.Harwalkar, (party-in-person), Arunodaya Apartments, 3-6-200, Himayatnagar, Hyd.
8. One copy to Sri. M.Jagan Mohan Reddy, Addl. CGSC, CAT, Hyd.
9. One spare copy.

Rsm/-

23/12/92  
Rsm/-

Rm  
30/12/92  
R.n 129/92  
O.A. 796/92

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CHECKED BY APPROVED BY  
HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (JUDL)

Dated: 30/12/1992

ORDER/JUDGMENT:

R.A. / C.L./M.L. No. 129/92

in

O.A. No.

796/92

T.A. No.

(W.P. No.)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.

